

under Rule 9 under Recognition of Zoo Rules, 2009. The re-categorisation of zoos is based on the Annual Inventory Report submitted by the zoos in fulfilment of statutory requirement under Rule 11(1) of the Recognition of Zoo Rules, 2009 and particulars submitted by the zoos to the CZA.

(c) Sir, there is no provision in the Recognition of Zoo Rules, 2009, for any incentives or concessions by the CZA to the zoos. However, the CZA provides financial assistance to zoos as per 'Guidelines for prioritizing grant of financial assistance to zoos' subject to availability of grant-in-aid.

**Area under compensatory afforestation plantations**

224. PROF. M.V. RAJEEV GOWDA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the area under compensatory afforestation plantations, State-wise;
- (b) whether compensatory afforestation under the Compensatory Afforestation Fund Management and Planning Authority (CAMPA) is taking place on forest land; and
- (c) if so, the details thereof including the area of forest land used. State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) to (c) The compensatory afforestation has been done over non forest land provided by user agencies as well over degraded forest land in the various States/UTs as per the State-wise details provided in the Statement.

**Statement**

Sl.No.	States/UTs	NFL*	DFL**	Total
1.	Andaman and Nicobar Islands	2010	199	2209
2.	Andhra Pradesh	27051	6352	33403
3.	Arunachal Pradesh	357	11361	11717
4.	Assam	871	5500	6372
5.	Bihar	66	1295	1361
6.	Chandigarh	29	43	72
7.	Chhattisgarh	4001	56302	60303

Sl. No.	States/UTs	NFL*	DFL**	Total
8.	Delhi	0	88	88
9.	Goa	78	1694	1772
10.	Gujarat	43098	38483	81581
11.	Haryana	0	6786	6786
12.	Himachal Pradesh	139	27704	27843
13.	Jammu and Kashmir	0	25612	25612
14.	Jharkhand	2384	28235	30619
15.	Karnataka	15621	14633	30253
16.	Kerala	762	57816	58578
17.	Madhya Pradesh	46356	96649	143005
18.	Maharashtra	1136	101276	102412
19.	Manipur	0	5566	5566
21.	Mizoram	8615	1784	10399
22.	Odisha	30649	27978	58628
23.	Punjab	978	14486	15464
24.	Rajasthan	13990	19325	33315
25.	Sikkim	1338	3453	4791
26.	Tamil Nadu	1637	2020	3657
27.	Telangana	5467	5366	10833
28.	Tirpura	147	5899	6046
29.	Uttar Pradesh	5071	5183	10254
30.	Uttarakhand	8225	35403	43628
31.	West Bengal	2708	580	3289
TOTAL		222785	607070	829855

\*NFL = Non Forest Land

\*\*DFL = Degraded Forest Land

#### **Ailments due to pollution**

225. SHRI AMAR SINGH: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state: